

(c) No, Sir.

(d) Does not arise.

Telephone Directories in Gujarat

1204. SHRI IBRAHIM KALANIYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the current Gujarati and English Telephone directories of various places in Gujarat have not been printed and distributed till date;

(b) if so, what are the reasons therefor; and

(c) by what time the directories in English and Gujarati are likely to be printed and distributed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Telephone directories of three Engineering Divisions of Gujarat and that of Ahmedabad in Gujarati were published in 1981.

(b) The delay is due to non-cooperation of the printers.

(c) These are expected to be printed and distributed during the calendar year 1982.

Creations of Posts in Class IV Cadre

1205. SHRI HARKISHAN SINGH SURJEET: Will the Minister of COMMUNICATIONS be pleased to state what progress has been made regarding the implementation of the proposal for the creation of justified posts in class IV cadre in Barasat Division as also in Circle Office which are pending for years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): Proposals for creation of two Group 'D' posts in Barasat Head Post Office and one Group 'D' post for Inspector Post Offices Habra Sub-Division in Barasat Postal Division are under consideration. There is at present no proposal for creation of additional Group 'D' posts in the

office of the Postmaster-General, West Bengal.

Winding up of the Department of Rehabilitation

1206 SHRI N. K. P. SALVE: SHRI SWAMI DINESH CHANDRA:

SHRI MURLIDHAR CHANDRAKANT BHANDARE:

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the main object and purpose of the setting up of the Department of Rehabilitation has been fulfilled by now;

(b) whether Government propose to continue this Department in its present form and if so, what are the reasons therefor; and

(c) what are the items and work and projects now being handled by this Department, the number of operative sections other than purely administrative ones and the details of Class I Officers in each of them?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI GIRIDHAR GOMANGO): (a) With the completion of the work of rehabilitation of displaced persons from former West Pakistan (now Pakistan), former East Pakistan (now Bangladesh), repatriates from Uganda, Mozambique, Zaire and Vietnam and near completion of the work of rehabilitation of new migrants from former East Pakistan and repatriates from Burma, the main object and purpose for which the Department of Rehabilitation was set up, has been partially fulfilled.

(b) Yes, Sir. It is proposed to continue this Department for the reasons that (i) rehabilitation of repatriates from Sri Lanka is likely to continue till the end of the present decade. (ii) the rehabilitation of Tibetan refugees is also continuing and (iii) the residuary work of rehabilitation of

displaced persons from former West Pakistan and East Pakistan is going on in a limited scale.

In the context of the gradual reduction in work, the staff strength has been/is being suitably reduced in the Department as well as in the subordinate offices.

(c) The Department of Rehabilitation is now handling the work of resettlement of Sri Lanka and Burma repatriates, Tibetan refugees, migrants from former East Pakistan, residuary schemes in West Bengal and the resettlement of migrants in the Dandakaranya Project. The number of operative Desks/Sections other than purely administrative ones in the Department and the details of class I Officers in each of them are given below:—

(i) No. of operative Sections	13
(ii) No. of Class I Officers—	
Joint Secretaries	2
Directors	2
Deputy Secretaries	3
Under Secretaries	8
Assistant Agricultural Adviser	1
	16

Secretary, Department of Supply is holding additional charge of the Department of Rehabilitation.

Indo-Nepalese River Projects

1207. SHRI N. K. P. SALVE:

SHRI SWAMI DINESH CHANDRA:

SHRI MURLIDHAR CHANDRAKANT BHANDARE:

Will the Minister of ENERGY be pleased to state the progress so far made with regard to the Joint Indo-Nepalese river projects involving Karnali and Pancheshwar rivers?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): Regarding Pancheshwar Project, India and Nepal have agreed that the investigation work shall be carried out jointly by the two countries. Government of India have sanctioned an amount of Rs. 5 crores for carrying out these investigations. The investigation for the project have been entrusted to Central Water Commission and are in progress.

During the Karnali Committee meeting held in January, 1981, it was agreed by India and Nepal to undertake a comprehensive study of the Karnali (Chisapani) project, under the joint sponsorship and ongoing supervision of both countries. It was also agreed to appoint a mutually acceptable international consultant to undertake these studies. The terms of reference for the appointment of the consultant have to be jointly finalised by both the countries.

Bifurcation of P and T Board

1208. SHRIMATI MONIKA DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to bifurcate the Posts and Telegraphs Board; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) The Committee on Telecommunications, headed by Shri H. C. Sarin, have recommended that the Telecommunications Branch of the P and T Board may be reorganised as a separate Government Department of Telecommunications with its own Board.

(b) The Committee have made several recommendations on this subject and the matters connected with the proposed separation. The details of these recommendations are in the